

**GOVERNMENT OF INDIA  
MINISTRY OF HUMAN RESOURCE DEVELOPMENT  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**LOK SABHA  
UNSTARRED QUESTION NO.2338  
TO BE ANSWERED ON 09.05.2016**

**Mobile Phones in Schools**

**2338. SHRI BHAGWANTH KHUBA:**

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has directed the schools not to allow children below 16 years of age to use cell phones in schools;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether some State Governments have also banned the use of cell phones in schools and if so, the details thereof; and
- (d) the steps taken/being taken by the Government in this regard?

**ANSWER  
MINISTER OF HUMAN RESOURCE DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)**

(a) and (b): Central Board of Secondary Education (CBSE) has issued instructions in July, 2009 to its affiliated schools for restriction of use of mobile phones in schools.

(c) and (d): Ministry of Human Resource Development does not maintain details of instructions issued by the State Governments to its schools including those regarding the ban on use of cell phones in schools.

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